

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Unity Infraprojects Limited Date of Commencement of Liquidation: 08-04-2021; List of Stakeholders as on Date: 08-04-2021; Name of IP: Mr. Alok Kailash Saksena; Process Number: 1; Last 5 digit of registration number: 10134

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	28876610	2	28876610				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	23	57612210788	23	57587918387		24292401		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	4	181465769	4	181465769		0		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	543	398572427	440	146357591		252214836		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	6	948812309	6	889726848		59085461		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	334	2273943856	334	860880541		1413063315		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		910	61443881759	809	59666349136	0	1748656013	0	